

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

~~CP/TCP/CSA/TCSP/TCSA~~/NO. 366/(MAH)/20 12

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s.

BOLT MEDIA LTD.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<u>Kamant Sethi</u>	<u>Adv.</u>	
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Common Order

CSA 402/230-232/NCLT/MB//MAH/2017

CSA 433/230-232/NCLT/MB//MAH/2017

CSA 366/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, M/s. Sandeep Rathi & Associates, Chartered Accountants are hereby appointed to assist the OL, Mumbai in filing his report with a remuneration of Rs. 1,50,000/-. Company Applications are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)